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Title : Motion for consideration of the Trade Marks (Amendment) Bill, 2009 (Bill Passed).

MADAM SPEAKER: Now the House will take up Item No. 36, Prof. K. V. Thomas -- not present. Item No. 37, Shri Jyotiraditya M. Scindia.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): Madam, on behalf of Shri Anand Sharma, I beg to move :

"That the Bill to amend the Trade Marks Act, 1999, be taken into consideration."

MADAM SPEAKER: The question is :

"That the Bill to amend the Trade Marks Act, 1999, be taken into consideration."

*The motion was adopted.*

*...(Interruptions)*

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 to 10 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 10 were added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

*...(Interruptions)*

SHRI JYOTIRADITYA M. SCINDIA : Madam, I beg to move :

"That the Bill be passed."

MADAM SPEAKER: The question is :

"That the Bill be passed."

*The motion was adopted.*

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